GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 940
ANSWERED ON 11/02/2025

SOLAR ENERGY POLICY AND ITS IMPLEMENTATION

940. SMT. SUNETRA AJIT PAWAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a)whether any solar energy policy is being implemented to support development of renewable energy sector across the country;
(b) if so, the details thereof, State-wise including Maharashtra;
(c) the amount of subsidy and the name of scheme under which subsidy is being provided for promoting the use of domestic solar energy in the country, the details thereof, State-wise including Maharashtra;
(d) the scheme-wise number of beneficiaries added as on date after the formulation of the policy in the country, particularly in Maharashtra; and
(e)the targets and timelines set under the policy?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b)The Government of India through Ministry of New and Renewable Energy is implementing various schemes to promote solar energy in the country including the state of Maharashtra. The list of operational schemes is given at **Annexure-I.**

(c) to (e) To promote solar energy for domestic use, the Government has announced the PM Surya Ghar: Muft Bijli Yojana (PM-SGMBY). The Scheme targets to achieve rooftop solar (RTS) installations in one crore households in residential sector by FY 2026-27. The details of incentives under the PM-SGMBY are given at **Annexure II.**

As on 06.02.2025 a total of 1.71 crore registrations, 45.15 lakh applications have been received on the National Portal across the country. Further, 8.86 lakh residential households have been benefitted through rooftop solar installations under the scheme.

In the state of Maharashtra, as 06.02.2025 a total of 16.61 lakh registrations, 5.46 lakh applications have been received on the National Portal. Further, 2.03 lakh households have been benefitted through rooftop solar installations under the scheme.

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ANNEXURE I REFFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 940 FOR ANSWER ON 11.02.2025

LIST OF VARIOUS ONGOING SCHEMES FOR PROMOTION OF SOLAR ENERGY IN THE COUNTRY

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.

2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar on one Crore households across the country.

3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).

4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps.

5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).

6. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Abha Janjatiya Gram Utkarsh Abhiyan (DA JGUA).

ANNEXURE II REFFERED TO IN REPLY TO PART (c) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 940 FOR ANSWER ON 11.02.2025

DETAILS OF INCENTIVES FOR RESIDENTIAL USERS UNDER THE PRADHAN MANTRI: SURYA GHAR MUFT BIJLI YOJANA (PM-SGMBY)

Sr. No.	Type of Residential Segment	CFA	CFA (Special Category States)
1.	Residential Sector (first 2 kW_p)	Rs 30,000/kWp	Rs 33,000/kWp
2.	Residential Sector (additional 1 kW_p)	Rs 18,000/kWp	Rs 19,800/kWp
3.	Residential Sector (above 3 kWp)	No additional CFA	No additional CFA
4.	GHS/RWA etc, for common facilities for up to 500 kW_p (@3 kW_p per house)	Rs 18,000/kWp	Rs 19,800/kWp

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